

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
REVISED CAUSE LIST OF CHENNAI ZONAL BENCH

Date : 8th February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 27/2015 (SZ)	Shri Sudhakar Hegde & Anr. Vs. State Environment Impact Assessment Authority & Ors.	M/s. Clifton D' Rozario, Adv. for Appellant
2.	Original Application No. 562/2018 (Earlier O. A. No. 176/2013) (SZ) WITH	V. P. Krishnamoorthy Vs. The Union of India & Ors.	Mr. A. Yogeshwaran, Adv. for Applicant King and Pridge for HPCL Mr. Rama Subramanyam & Associates for BPCL Mr. Kamlesh S., Adv. for State of Tamil Nadu
3.	Original Application No. 563/2018 (Earlier O. A. No. 34/2014) (SZ) WITH	K. S. Jayaraman Vs. The Union of India & Ors.	M/s. E. Maharajan & D. Gentley Rathnaraj, Adv. for Applicant
4.	Original Application No. 564/2018 (Earlier O. A. No. 35/2014) (SZ) WITH	R. Selvi Vs. The Union of India & Ors.	M/s. E. Maharajan & D. Gentley Rathnaraj, Adv. for Applicant
5.	Original Application No. 565/2018 (Earlier O. A. No. 36/2014) (SZ) WITH	K. Umachandran Vs. The Union of India & Ors.	M/s. E. Maharajan & D. Gentley Rathnaraj, Adv. for Applicant
6.	Original Application No. 566/2018 (Earlier O. A. No. 37/2014) (SZ) WITH	Smt. S. Shanthi Vs. The Union of India & Ors.	M/s. E. Maharajan & D. Gentley Rathnaraj, Adv. for Applicant

7.	Original Application No. 567/2018 (Earlier O. A. No. 38/2014) (SZ) WITH	G. Mahesh Kumar Vs. The Union of India & Ors.	M/s. E. Maharajan & D. Gentley Rathnaraj, Advs. for Applicant
8.	Original Application No. 568/2018 (Earlier O. A. No. 39/2014) (SZ) WITH	Smt. R. Vijaya Vs. The Union of India & Ors.	M/s. E. Maharajan & D. Gentley Rathnaraj, Advs. for Applicant
9.	Original Application No. 569/2018 (Earlier O. A. No. 40/2014) (SZ) WITH	K. Sampath Kumar Vs. The Union of India & Ors.	M/s. E. Maharajan & D. Gentley Rathnaraj, Advs. for Applicant
10.	Original Application No. 570/2018 (Earlier O. A. No. 41/2014) (SZ) WITH	K. Kamalakannan Vs. The Union of India & Ors.	M/s. E. Maharajan & D. Gentley Rathnaraj, Advs. for Applicant
11.	Original Application No. 571/2018 (Earlier O. A. No. 42/2014) (SZ)	G. Purushothaman Vs. The Union of India & Ors.	M/s. E. Maharajan & D. Gentley Rathnaraj, Advs. for Applicant
CASES AT SR. NO. 12 TO 14 WILL BE TAKEN-UP ON 18.02.2019 FOR HEARING			
12.	Original Application No. 19/2018 (SZ)	J. Durairaj Vs. Member Secretary, State Level Environment Impact Assessment Authority, Tamil Nadu & Ors.	Mr. C. Prabakaran, Adv. for Applicant Mr. Sayed Nurullah Sheriff, Adv. for R-1
13.	Original Application No. 589/2018 (M.A. No. 1317/2018) IN (Earlier O. A. No. 51/2016) (SZ)	Suo Motu Application – News Item Published in The Times of India Chennai Edition dated 07.03.2016 (Dumping building Debris behind Pallikaranai Marsh Land) Vs. The Principal Secretary to the Government, Dept. of Environment and Forests, Chennai & Ors.	Mrs. D. Nagasaila & Mr. R. Raman Laal, Advs. for Applicant Mr. S. V. Vijayprashanth, Adv. for R-1, 2, 7 & 9 Mr. C. Kasirajan for R-3 Mr. Dhananjay Baijal, Adv. for TNPCB Mr. S. Azhagam Perumal, adv. for R-3 Mr. R. Suryaprakash, Adv. for R-4 Mr. G. Janakiraman, Adv. for R-5 Dr. A. Francis Julian, Sr. Adv. with M. S. Soundara Rajan, Adv. for R-6 Mr. Antony R. Julian, Adv.
14.	Original Application No. 588/2018 (Earlier O. A. No. 83/2014) (SZ)	V. Meganathan Vs. The Chief Secretary, Govt. of Tamil Nadu & Ors.	M/s. A. Swaminathan & Kamalesh Kannan, Advs. for Applicant

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